(b) whether Government also propose to seek assistance from UNESCO and other international educational and cultural organisations for publication of Gandhian literature in French, Russian, Chinese, Japanese and Swahili languages ?]

विदेश मंत्री (श्री अटल बिहारी वाजपेयी): (क) भारत सरकार गांधी जी की विचारधारा और उनके दर्शन के विदेशों मे प्रचार और प्रसार को बहुत अधिक महत्व देती है। हमारे मिशन गांधी जयन्ती और उनकी पुण्यतिथि के अवसर पर, जो शहीद दिवस के रूप में मनायी जाती है, विशेष समारोह का आयोजन करते हैं।

भारत सरकार का इरादा है कि वह भारत तथा भारत जैसे अन्य देशो के विकास में गांधी जी के आर्थिक दर्शन की युक्ति युक्तता को विशेष बल देकर लोगों के सामने रखा जाए।

(ख) महात्मा गांधी जी की कृतियों के अनुवाद के लिए विदेश स्थित हमारे मिशन भी विदेशों के प्रकाशकों को सभी सहायता प्रदान करते हैं।

†[THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE) : (a) The Government of India attach great importance to the propagation and publicity of Gandhiji's ideology and philosophy in foreign countries. Our Missions abroad hold special functions in connection with Gandhi Jayanti and also his death anniversary which is observed as Martyrs's Day.

The Government proposes to project with special emphasis the relevance of Gandhiji's economic philosophy to development of India and similarly placed countries.

(b) Our Missions abroad also offer all assistance to publishing houses in foreign countries for translation of Mahatma Gandhi's writings.]

Aluminium plant in Gujarat

322. PROF. RAMLAL PARIKH : Will the Minister of STEEL AND MINES be pleased to refer to the answers to Unstarred Questions 406 and 267 given in the Rajya Sabha on the 19th March, and 13th August, 1976 respectively and state :

(a) whether Government have since abandoned the proposal to set up an aluminium plant in Kutch in Gujarat; and

(b) if not, what is the progress so far made in the finalisation of the proposal ?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK) : (a) No, Sir.

(b) No potential buyer has yet been secured in regard to the quantity of alumina supply that the Kutch bauxite deposits can sustain and which would justify development of a "green-field" site.

मारुति लि० में कर्मचारी

323. डा० रामकृपाल सिंह :
श्री नागेश्वर प्रसाद शाही :

क्या संसदीय कार्य और श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) मार्च, 1977 में गुड़गांव की मैसर्स मारुति लि० में कितने कर्मचारी थे ;

(ख) क्या यह सच है कि 20 मार्च, 1977 के बाद कम्पनी के बहुत से कर्मचारियों की छंटनी कर दी गई; यदि हां, तो उनकी संख्या कितनी है और उनमें से कितने उत्तर प्रदेश में अमेठी तथा राय बरेली के हैं ;

(ग) क्या निकट भविष्य में इस कारखाने के बन्द हो जाने की सम्भावना है ,

(घ) यदि हां, तो कर्मचारियों को राहत देने के लिए सरकार क्या कदम उठा रही है ; और

(ङ) सरकार मैसर्स मारुति लि० के विरुद्ध श्रम कानूनों का उल्लंघन करने के लिए क्या कार्यवाही करने का विचार रखती है ?

†] English translation.

†[Employees in Maruti Ltd.

323. DR. RAMKRIPAL SINHA :

SHRI NAGESWAR PARSAD SHASHI :

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state :

(a) what was the number of workers in M/s Maruti Ltd., Gurgaon in March, 1977 ;

(b) whether it is a fact that a large number of employees of the Company were retrenched after the 20th March, 1977 ; if so, what is their number and how many of them belong to Amethi and Rai Bareli in Uttar Pradesh ;

(c) whether the factory is likely to be closed down in the near future ;

(d) if so, what steps Government are taking to provide relief to the workers ; and

(e) what action is proposed to be taken by Government against M/s Maruti Ltd. for violating labour laws ?]

संसदीय कार्य तथा श्रम मंत्री (श्री रवीन्द्र वर्मा): (क) 643 ।

(ख) मार्च/अप्रैल, 77 में जो कर्मचारी नौकरी छोड़ कर चले गए थे या जिन्हें नौकरी से हटा दिया गया था, उनकी कुल संख्या 218 थी। इन 218 श्रमिकों में से दो व्यक्ति अमेठी के हैं और उत्तर प्रदेश के राय बरेली स्थान से कोई व्यक्ति नहीं है।

(ग) भारी संख्या में व्यक्तियों की सेवाओं की समाप्ति से पता चलता है कि इस फैक्ट्री के निकट भविष्य में बन्द हो जाने की सम्भावना है।

(घ) हरियाणा सरकार, जो इस प्रतिष्ठान के संबंध में, औद्योगिक विवाद अधिनियम के अधीन समुचित सरकार है, ने उन 37 श्रमिकों की बरखास्तगी से संबंधित औद्योगिक विवाद न्याय निर्णय के लिए भेज दिए हैं, जिन्होंने इस संबंध में विशिष्ट अभ्यावेदन दिए थे।

(ङ) हरियाणा सरकार से अनुरोध किया गया है कि वे कम्पनी के प्रबन्धकों द्वारा किए गए श्रम कानूनों के अभिकथित उल्लंघनों की जांच करें तथा मामले में समुचित कार्यवाही करें।

†[THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) : (a) 643.

(b) The total number of employees who have either left or were removed from service in March/April, 77 was 218. Of these 218 workers, 2 persons belong to Amethi and none from Rai Bareli in Uttar Pradesh.

(c) The termination of services of a large number of persons indicates the possibility of closure of the Factory in the near future.

(d) The Government of Haryana, which is the appropriate Government under the Industrial Dispute Act in respect of this establishment, have referred for adjudication the industrial disputes regarding discharge of 37 workers who had made specific representations in this regard.

(e) The Government of Haryana have been requested to examine the alleged violations of labour laws by the management of the Company, and to take appropriate action in the matter.]

Workers' participation in management

324. SHRI KHURSHED ALAM KHAN :

SHRI PIARE LALL KUREEL URF PIARE LALL TALIB :

SHRI JAGDISH JOSHI :

SHRI IBRAHIM KALANIYA :

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state :

(a) whether Government have finalised any proposal to widen the scope

†[ ] English translation.